



MEDIATION CENTRE

Rajasthan State Legal Services Authority Rajasthan High Court Old Campus, Jaipur Bench, Jaipur


(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 02.05.2018

S. NO.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. Mohd.Hanif, RHJS (Retd.)	SB. Cr. Revision No. 1275/2017 Shokat Ali Nagori Vs. Simran	Mukesh Saini	Intjar Ali
2	Sh. O.P. Sharma II, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1403/2010 Daulat Aram Vs. Shanti Bai	Sanjay Mehrishi	Shailesh Kumar Panwar
3	Sh. G.S. Hora, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2657/2017 Poonam Sharma Vs. Pawan Kumar	Jitendra Kumar Sharma	Mohd. Anees
4	Sh. P.K. Kasliwal, Advocate	SB. Cr. Revision Petition No. 214/2016 Dinu Vs. State	Rajneesh Gupta	Shiv Charan Gupta
5	Sh. P.K. Kasliwal, Advocate	SB. Cr. Revision no. 181/2018 Aatish @ Monu Vs. Bhagwati Churasiya	Samarth Sharma	
6	Sh. Sudesh Bansal, Advocate	SB. Civil Misc. Appeal No. 736/2018 & 449/2018 Tirthdas thr Lr Vs. Smt. Bhagwati Devi	RK Daga	J.P. Goyal
7	Smt. Sumati Bishnoi, Advocate	SB. Cr. Revision Petition No. 178/2018 Vishal Sharma Vs. State	R.B. Sharma Ganthola	Rishiraj Singh Rathore, PP
8	Sh. J.P. Gupta, Advocate	SB. Cr. Revision No. 46212017 Manoj Kumar Vs. Smt. Jashoda	Shashi Sharma	G.S. Gautam
9	Sh. J.P. Gupta, Advocate	SB. Civi. Misc. Appeal No. 759/2015 Girraj Gupta Vs. Ganesh Lal	Abdul Rahim Khan	Nitin Kumar Sharma
10	Sh. Vikas Jain, Advocate	SB. Civil Writs No. 7688/2016 Kalyaneshwari Industries & JVVN Ltd.	Rajeev Surana	Jai Lodha
11	Sh. Ankur Rastogi, Advocate	SB. Cr. Revision Petition No. 872/2017 Rahul Sharma Vs. Smt. Suprabha Sharma	Mohammed Anees	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Nihal Chand)
Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

"Help The Needy –Timely Help May Create History"



MEDIATION CENTRE

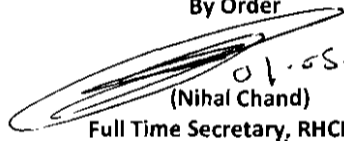
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Cause List Date 03.05.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. P.K. Kasliwal, Advocate	D.B. Civil Misc. Appeal No. 203/2017 Bhupendra Kumar Vs. Vinita Mathur	Akanksha Saxena	Sudhindra Kumawat
2	Smt. Nirmala Sharma, Advocate	SB. Cr. Revision No. 461/2016 Raj Kumar Sharma Vs. State	Deepak Gupta	
3	Smt. Alka Bhatnagar, Advocate	S.B. Civil First Appeal No. 759/2011 Mukesh Kumar Vs. Durga Prasad	Mohd. Iqbal Khan	Rajesh Kandwal
4	Smt. Sumati Bishnoi, Advocate	SB. Cr. Revision No. 1020/2016 Bhupendra Saxena Vs. Smt. Vinita	Akansha Saxena	
5	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision Petition No. 89/2017 Ram Kishan Vs. Minakshi	P.K. Jain	

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Cause List Date 04.05.2018

S No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil Misc. Appeal No. 3185/2015 Durga Prasad Kashyap Vs. Ganesh Mal	J.P. Goyal	RK Agarwal
2	Sh. GS. Hora, RHJS (Retd.)	SB. Cr. Misc. Bail No. 4499/2018 Shyam Singh Rathore Vs. State	Aditya Jain	PS. Rajawat
3	Sh. G.P. Pandey, RHJS (Retd.)	SB. Cr. Revision No. 261/2018 Smt. Rizwana Bano @ Nisha Parveen Vs. Mohammad Tahir Gaudh	Kapil Gupta	Narendra Singh Yadav
4	Sh. J.D. Sharma, RHJS (Retd.)	SB. Civil First Appeal No. 188/2012 Smt. Ghisi Vs. Chhitar	Gajendra Vyas	Kamlesh Pareek
5	Smt. Sumati Bishnoi, Advocate	S.B. Civil Transfer Application No. 6912017 Smt. Garima Joshi Vs. Ritesh Bhargava	Dharmendra Joshi	Jaikishan Yogi
6	Smt. Sumati Bishnoi, Advocate	S.B. Civil Misc. Transfer Application No. 62/2017 Smt. Ankita Vs. Saurabh Maheshwari	Sameer Sharma	Ajeet Singh Lunia
7	Sh. Ravi Bhojak Advocate	SB. Cr. Revision No. 138/2018 Sandeep Sharma Vs. Lalita	Sunil Tyagi	Hanish Khan
8	Sh. Suneet Awasthi, Advocate	SB. Cr. Revision Petition No. 137512017 Naresh Kumar Gupta Vs. Smt. Sunita Gupta	Dr. Vibhuti Bhushan	
9	Sh. Suneet Awasthi, Advocate	S.B. Civil Revision No. 14/2006 Shankar Lal Vs. Chandani Sharma	J.P. Goyal	Rajneesh Gupta
10	Sh. Sudesh Bansal, Advocate	S.B. Cr. Revision No. 206/2004 Smt. Mohini Bai @ Vishnulata Vs. Om prakash	Sanjay Mehrishi	Anoop Dhand
11	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 587/2018 Narayan Vs. Babita	Mohar Pal Meena	
12	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 551/2012 Kamla Vs. State	Sunil Jain	Nawal Singh Sikwal
13	Sh. Pankaj Gupta, Advocate	S.B. Cr. Revision No. 571/2018 Raman Gupta Vs. State	C.C. Ratnu	VS. Godara, PP

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